

No. B. 13021/101/2020-DMR/Vol-VI
GOVERNMENT OF MIZORAM
DISASTER MANAGEMENT & REHABILITATION DEPARTMENT

Aizawl, the 4th of September, 2021

ORDER

Whereas, the rate of new cases detected in Mizoram is increasing;

And whereas, **Partial Lockdown** has been imposed with the coordinated efforts of the Government, church leaders and NGOs while keeping in mind the safety and livelihood of the general public, the State Executive Committee of Mizoram State Disaster Management Authority felt it necessary to impose continuation of the existing guidelines;

Therefore, the undersigned in his capacity as Chairman, State Executive Committee, and in exercise of the powers conferred under Section 22(2)(h) & 24(l) of the Disaster Management Act, 2005 hereby orders that guidelines issued vide Order of even No. dated 20.08.2021 shall continue to be in force from 05.09.2021 till the midnight of 18.09.2021;

However, among the permitted institutions which are permitted to be opened in villages/towns with no cases of COVID-19 mentioned in Clause B(2), "school" is replaced with "educational institutions".

Sd/- LALNUNMAWIA CHUAUNGO

Chief Secretary, Mizoram & Chairman,
State Executive Committee,

State Disaster Management Authority, Mizoram.

Memo No.B.13021/101/2020-DMR/Vol-VI : Aizawl, the 4th of September, 2021

Copy to:

1. Secretary to the Governor, Mizoram.
2. Secretary to the Chief Minister, Mizoram for information.
3. P.S. to Deputy Chief Minister, Mizoram.
4. P.S. to Speaker/ Ministers/ Ministers of State/Deputy Speaker/ Vice-Chairman, SPB/Deputy Govt. Chief Whip, Mizoram.
5. Home Secretary, Government of India, North Block, New Delhi-110001.
6. Sr. P.P.S to Chief Secretary, Govt. of Mizoram.
7. All Administrative Heads of Departments, Government of Mizoram.
8. Director General of Police, Mizoram.
9. Commissioner & Secretary, Mizoram Legislative Assembly.
10. Secretary of all Constitutional & Statutory Bodies, Mizoram.
11. All Deputy Commissioners, Mizoram.
12. All Superintendents of Police, Mizoram.
13. Director, I&PR for wide publicity.
14. Chairman/Secretary, MKHC.
15. Chairman/ Secretary, All NGO Coordination Committee.
16. All Chairpersons, LLTF/VLTF.
17. Controller, Printing & Stationery with 5 (five) spare copies for publication in the Mizoram Gazette.
18. Guard File.

(LALBIAKFELA)

Under Secretary to the Govt. of Mizoram,
Sammy Disaster Management & Rehabilitation Department.